

Nuclear Physics, Calcuta, for the year 1993-94.

[Placed in Library. See No. L.T. 6813/94]

- (9) (i) A copy of the Annual Report (Hindi and English versions) of the Atomic Energy Education Society, Bombay, for the year 1993-94 alongwith Audited Accounts.
- (ii) Statement (Hindi and English versions) regarding Review by the Government of the working of the Atomic Energy Education Society, Bombay, for the year 1993-94.

[Placed in Library. See No. L.T. 6814/94]

- (10) (i) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619 of the Companies Act, 1956:

(a) (i) Statement regarding Review by the Government of the working of the Indian Vaccines Corporation Limited, Gurgaon, for the year 1993-94.

(ii) Annual Report of the Indian Vaccines Corporation Limited, Gurgaon, for the year 1993-94 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. L.T. 6815/94]

(b) (i) Statement regarding Review by the Government of the working of the Uranium Corporation of India Limited, Jaduguda, for the year 1993-94.

(ii) Annual Report of the Uranium Corporation of India Limited, Jaduguda for the year 1993-94 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. L.T. 6816/94]

(c) (i) Statement regarding Review by the Government of the working of the Bharat Immunologicals and Biologicals Corporation Limited, Bulandshahr, for the year 1993-94.

(ii) Annual Report of the Bharat Immunologicals and Biologicals Corporation Limited, Bulandshahr, for the year 1993-94 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. L.T. 6817/94]

(d) (i) Statement regarding Review by the Government of the working of the

Antrix Corporation Limited, Bangalore, for the year 1993-94.

(ii) Annual Report of the Antrix Corporation Limited, Bangalore, for the year 1993-94 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. L.T. 6818/94]

(e) (i) Review by the Government of the working of the National Research Development Corporation, New Delhi for the year 1993-94.

(ii) Annual Report of the National Research Development Corporation, New Delhi for the year 1993-94 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. L.T. 6819/94]

Reviews on the working of and Annual Reports of Hindustan Organic Chemicals Limited, Raigad for 1993-94 and of Indian Petrochemicals Corporation Limited, Vadodara for 1993-94 etc.

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS) AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MUKUL WASNIK): Sir, on behalf of Shri Eduardo Faleiro, I beg to lay on the Table—

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:

(a) (i) Review by the Government of the working of the Hindustan Organic Chemicals Limited, Raigad, for the year 1993-94.

(ii) Annual Report of the Hindustan Organic Chemicals Limited, Raigad, for the year 1993-94 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. L.T. 6820/94]

(b) (i) Review by the Government of the working of the Indian Petrochemicals Corporation Limited, Vadodara, for the year 1993-94.

(ii) Annual Report of the Indian Petrochemicals Corporation Limited, Vadodara, for the year 1993-94 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. L.T. 6821/94]

(c) (i) Statement regarding Review by the Government of the working of the CMC Limited, Hyderabad, for the year 1993-94.

(ii) Annual Report of the CMC Limited,

- Hyderabad, for the year 1993-94 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
[Placed in Library. See No. L.T. 6822/94]
- (d) (i) Statement regarding Review by the Government of the working of the Semiconductor Complex Limited, Mohali, for the year 1993-94.
(ii) Annual Report of the Semiconductor Complex Limited, Mohali for the year 1993-94 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
[Placed in Library. See No. L.T. 6823/94]
- (e) (i) Review by the Government of the working of the Hindustan Insecticides Limited, Hyderabad, for the year 1993-94.
(ii) Annual Report of the Hindustan Insecticides Limited, Hyderabad, for the year 1993-94 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
[Placed in Library. See No. L.T. 6824/94]
- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Petrofils Co-operative Limited, Vadodara, for the year 1993-94 alongwith Audited Accounts.
(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Petrofils Co-operative Limited, Vadodara, for the year 1993-94.
[Placed in Library. See No. L.T. 6825/94]
- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Institute of Pesticide Formulation Technology, Gurgaon, for the year 1993-94 alongwith Audited Accounts.
(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Institute of Pesticide Formulation Technology, Gurgaon, for the year 1993-94.
[Placed in Library. See No. L.T. 6826/94]
- (4) (i) A copy of the Annual Report (Hindi and English versions) of the Central Institute of Plastics Engineering and Technology, Madras, for the year 1993-94 alongwith Audited Accounts.
(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Institute of Plastics Engineering and Technology, Madras, for the year 1993-94.
[Placed in Library. See No. L.T. 6827/94]
- (5) (i) A copy of the Annual Report (Hindi and English versions) of the Electronics Research and Development Centre, Thiruvananthapuram, for the year 1993-94 alongwith Audited Accounts.
(ii) Statement (Hindi and English versions) regarding Review by Government of the working of the Electronics Research and Development Centre, Thiruvananthapuram, for the year 1993-94.
[Placed in Library. See No. L.T. 6828/94]
- (6) (i) A copy of the Annual Report (Hindi and English versions) of the National Centre for Software Technology, Bombay, for the year 1993-94 alongwith Audited Account.
(ii) Statement (Hindi and English versions) regarding Review by the Government of the working of the National Centre for Software Technology, Bombay, for the year 1993-94.
[Placed in Library. See No. L.T. 6829/94]
- (7) (i) A copy of the Annual Report (Hindi and English versions) of the Satcomm Services (India), New Delhi, for the year 1993-94 alongwith Audited Accounts.
(ii) Statement (Hindi and English versions) regarding Review by the Government of the working of the Satcomm Services (India), New Delhi, for the year 1993-94.
[Placed in Library. See No. L.T. 6830/94]
- (8) (i) A copy of the Annual Report (Hindi and English versions) of the Software Technology Parks of India, New Delhi, for the year 1993-94 alongwith Audited Accounts.
(ii) Statement (Hindi and English versions) regarding Review by the Government of the working of the Software Technology Parks of India, New Delhi, for the year 1993-94.
[Placed in Library. See No. L.T. 6831/94]
- (9) (i) A copy of the Annual Report (Hindi and English versions) of the Society for Applied Microwave Electronics Engineering and Research, Bombay, for the year 1993-94 alongwith Audited Accounts.
(ii) Statement (Hindi and English versions) regarding Review by the Government of the working of the Society for Applied Microwave Electronics Engineering and Research, Bombay, for the year 1993-94.
[Placed in Library. See No. L.T. 6832/94]
- (10) (i) A copy of the Annual Report (Hindi and English versions) of the Centre for Electronics Design and Technology, Imphal, for the year 1993-94 alongwith Audited Accounts.
(ii) Statement (Hindi and English versions) regarding Review by the Government of the working of the Centre for Electronics

Design and Technology, Imphal, for the year 1993-94.

[Placed in Library. See No. L.T. 6833/94]

- (11) (i) A copy of the Annual Report (Hindi and English versions) of the Centre for Electronics Design and Technology, Aurangabad, for the year 1993-94 alongwith Audited Accounts.
- (ii) Statement (Hindi and English versions) of the Centre for Electronics Design and Technology, Aurangabad, for the year 1993-94.

[Placed in Library. See No. L.T. 6834/94]

Notifications Under Companies Act, 1956

THE MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI H.R. BHARDWAJ): Sir, I beg to lay on the Table—

- (1) A copy each of the following Notification (Hindi and English versions) under sub-section (3) of section 642 of the Companies Act, 1956:—
- (i) The Companies (Issue of Share Certificates) Amendment Rules, 1994 published in Notification No. G.S.R. 597(E) in Gazette of India dated the 28th July, 1994.
- (ii) The Companies (Central Government's General Rules and Forms (Second Amendment) Rules, 1994 published in Notification No. G.S.R. 598(E) in Gazette of India dated the 28th July, 1994.
- (iii) The Companies (Central Government's General Rules and Forms (Third Amendment) Rules, 1994 published in Notification No. G.S.R. 697(E) in Gazette of India dated the 20th September, 1994.
- (iv) The Companies (Particulars of Employees) (Amendment) Rules, 1994 published in Notification No. G.S.R. 752(E) in Gazette of India dated the 17th October, 1994.
- (2) A copy of the Notification No. G.S.R. 788(E) (Hindi and English versions) published in Gazette of India dated the 5th November, 1994 making certain alterations in Schedule XIV to the Companies Act, 1956 under sub-section (3) of section 641 of the Companies Act, 1956.

[Placed in Library. See No. L.T. 6835/94]

Reviews on the working of and Annual Reports of Heavy Engineering Corporation Ltd., Ranchi for 1993-94 and of Damodar Cement and Slag Ltd., Purulia for 1993-94 etc.

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS) AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MUKUL WASNIK): Sir, on behalf of Shrimati Krishna Sahi, I beg to lay on the Table—

- (1) A copy each of the following papers (Hindi

and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

- (a) (i) Statement regarding Review by the Government of the working of the Heavy Engineering Corporation Limited, Ranchi, for the year 1993-94.
- (ii) Annual Report of the Heavy Engineering Corporation Limited, Ranchi, for the year 1993-94 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. L.T. 6836/94]

- (b) (i) Statement regarding Review by the Government of the working of the Damodar Cement and Slag Limited, Purulia, for the year 1993-94.
- (ii) Annual Report of the Damodar Cement and Slag Limited, Purulia, for the year 1993-94 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. L.T. 6837/94]

- (c) (i) Statement regarding Review by the Government of the working of the Instrumentation Limited, Kota, for the year 1993-94.
- (ii) Annual Report of the Instrumentation Limited, Kota, for the year 1993-94 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. L.T. 6838/94]

- (d) (i) Statement regarding Review by the Government of the working of the Tannery and Footwear Corporation of India Limited, Kanpur, for the year 1993-94.
- (ii) Annual Report of the Tannery and Footwear Corporation of India Limited, Kanpur, for the year 1993-94 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. L.T. 6839/94]

- (e) (i) Statement regarding Review by the Government of the working of the National Bicycle Corporation of India, Limited, Bombay, for the year 1993-94.
- (ii) Annual Report of the National Bicycle Corporation of India, Limited, Bombay, for the year 1993-94 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. L.T. 6840/94]

- (f) (i) Statement regarding Review by the Government of the working of the Tyre Corporation of India Limited, Calcutta, for the year 1993-94.